COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 177 OF 2017

Dated: 27th September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Uttar Bharat Hydro Power Pvt. Ltd. Appellant(s)

Vs.

Uttrakhand Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

Mr. Pradeep Misra Mr. Suraj Singh for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on <u>03.12.2018.</u>

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur) Chairperson

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